

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 106
CA(CAA)/51/ND/2024

IN THE MATTER OF:

Just4kids Services Private Limited With ... Applicant
Honasa Consumer Limited

Under Section 230-232 of the Companies Act, 2013.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P. Nagesh, Senior Advocate
Mr. Sanjeev Jain, Ms. Vibhuti Tyagi, Mr. Suhas, Advs
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This is a First Motion Application filed by the applicant under Section 230-232 of the Companies Act, 2013. Mr. P. Nagesh, Learned Senior Counsel for the applicant is present physically. Heard. Order reserved.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)